COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 193 OF 2015

Dated: 7th September, 2017

In the matter of:

KKK Hydro Power Ltd. Appellant(s)

Vs.

Himachal Pradesh State Electricity Board & Ors. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 13-11-2017.

PPS/Court Master